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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

ORDER

In partial modification to this office earlier Order No.1145/28767-28877/Committee/Gaz./PDJ West/2024 dated 10.09.2024, the following committee of West District, Tis Hazari Courts, Delhi is hereby re-constituted as under with immediate effect :-

S. No	Name of the committee	Name of the Officer	Designated as	Concerned Branch
1	Purchase Committee	Ms. Hemani Malhotra, District Judge (Commercial Court)-02	Chairperson	General Branch
		Sh. Naresh Kumar Malhotra, District Judge (Commercial Court)-06	Member	
		Administrative Civil Judge (West)	Member	
		The D.D.O. (West)	Member	
		DCA (Admn.) (Audit) Law & Justice Department Principal Accounts Officer, GNCTD, Delhi	Ex-Officio Member	
	DCA (Power) as the Link Officer in the absence of the officer DCA (Admn.) (Audit)			

Note : In the absence of Chairperson, the senior most Officer will Chair the meeting of the Committee.

Further the correspondence with the High Court of Delhi, New Delhi will be done only through the undersigned.

Vinod Kumar

(VINOD KUMAR)

13/12/2025

PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)

No. 287/5165-5176
/Committee/Gaz./PDJ West/2025

Dated, Delhi the 13/12/25

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi
3. The Judicial Officers concerned of West District, Tis Hazari Courts, Delhi.
4. The Branch Incharge, Purchase Cell, General Branch, West District, Tis Hazari Courts, Delhi.
5. The DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
6. The PS to the undersigned
7. For uploading on LAYERS.
8. For uploading on centralized website through LAYERS.

Vinod Kumar

13/12/2025

PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)